

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/693/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Md. Imtiaz Ali,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 25th January, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. DJL/184/2018, dtd. 03.01.2018.

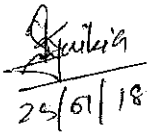
Sir,

With reference to the above, I am directed to inform you that you have been granted Casual Leave on 02.01.2018, as prayed for.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)


25/01/18